

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) The information is given in the statement laid on the Table of the House. [Placed in Library, See No. LT-1325/67].

(c) The Government of India pay only a daily allowance of Rs. 15/- to each expert for the period of his stay in India. Total expenses upto date on this account will approximately be Rs. 54,000/- in respect of all the American experts. All other expenses are met by the U.S. Agency for International Development.

(d) No, Sir. The members of the Team function only as advisers in the area of tax administration and are not expected to make a formal report.

(e) Does not arise.

12.23 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

ACUTE SHORTAGE OF FOODGRAINS IN DELHI CAUSING VIRTUAL BREAKDOWN OF THE RATIONING SYSTEM

श्री हरदयाल देवगुण : (पूर्व दिल्ली) : श्रीमन्, मैं अबिलम्बनीय लोक महत्व के निर्म्नालिखित विषय की ओर खाद्य, कृषि, सामुदायिक विकास एवं सहकार मंत्री का ध्यान दिलाता हूँ और प्रार्थना करता हूँ कि यह इसके बारे में एक वक्तव्य दें—

“दिल्ली में अनाज की अत्यधिक कमी, जिसके कारण राशनिंग व्यवस्था समाप्तप्रायः हो गई है।”

Shri S. M. Banerjee (Kanpur): Sir, this Calling Attention Notice was given by us on the basis of a news item which appeared in all the newspapers.

Mr. Speaker: How does it arise?

Shri S. M. Banerjee: It arises on this Calling Attention Notice.

श्री कंवर लाल गुप्त (दिल्ली सदर) : अध्यक्ष महोदय, मेरा प्वाइंट ऑफ ऑर्डर है। जिस मेंबर का काल-एटेंशन नोटिस है, उसी को बोलना चाहिए। यह तरीका गलत है कि कोई भी मेंबर प्वाइंट ऑफ ऑर्डर के नाम से दूसरी बात करता है। यह अच्छा नहीं है। मैं इसके विरुद्ध स्ट्रोंगली प्रॉटेस्ट करता हूँ।

Shri S. M. Banerjee: Sir, I am raising a point of order.

Mr. Speaker: Every day 30 or 40 Members give Calling Attention Notices. They are balloted and five names are taken out. If every hon. Member who has given notice and whose name is not included in this . .

Shri S. M. Banerjee: Sir, my name is there. Kindly hear me. I am not enamoured of my name. I am only submitting to you that the Calling Attention Notice on this particular item, which was given by us, myself and Shri Madhu Limaye, mentioned about break-down of rationing system in Delhi and other places. I would only request that the hon. Minister when he replies may kindly touch upon the other places also.

Mr. Speaker: I have allowed only about Delhi.

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasaheb Shinde): Sir, statutory rationing is in force in Delhi from 8th December, 1965. Foodgrains covered by rationing are wheat, wheat products and rice. The rice stocks in Delhi with reference to the ration quantum fixed therefor are sufficient to meet the present rationing commitments. Indigenous wheat obtained from Punjab is being issued at present to card holders through ration shops to the extent of 50 per cent of the entitlement. The balance 50 per cent is to be issued in the form of wholemeal atta manufactured by roller flour mills.

[Shri Annasaheb Shinde]

Imported wheat for the manufacture of atta is being received in the Food Corporation depots in Delhi from the ports of Bombay and Kandla. This House is aware of the difficulty caused in imports due to closure of the Suez Canal and late arrival of ships resulting in the shortfall of supplies to many of the States. Bombay has been experiencing an unusual heavy rains this year and this has interfered with the discharge and handling of imported grains in the port resulting in some temporary interruptions in the supplies from Bombay to Delhi. This has resulted in the running down of the stocks of imported wheat in the godowns at Delhi. As a measure of abundant caution, the Delhi Administration decided that card holders should be allowed to draw their ration only on weekly basis till the stock position improves. These low stocks which in turn affected the supplies to some of the mills partially have resulted in insufficient supply of wholemeal atta in the case of a few ration shops. The situation was met by transfer of stocks of atta to these ration shops from other shops.

Action has already been taken to provide adequate stocks in Delhi by arranging regular supplies from the ports. Since 29th July a special carrying 1,000 tonnes of wheat per day has been arranged from Bombay. Arrangements are also being made to expedite the movement of indigenous wheat from Punjab.

With the measures taken it is expected that the stock position in the Delhi depots will improve in about a week's time.

श्री हरदयाल देवगुज : अध्यक्ष महोदय, श्री महोदय ने जो वक्तव्य दिया है, उस से स्थिति स्पष्ट नहीं हुई। जो धान आकर्षण प्रस्ताव दिया गया था उस में उन का ध्यान इस बात की ओर दिलाया गया था कि दिल्ली में स्टॉक इतना कम हो गया है कि यहाँ का जो राशन सिस्टम है वह समाप्त प्रायः हो

गया है, धान की वज्र आक्र कोलेस है। यहाँ के मुख्य कार्यकारी पार्षद और राशनिंग के कार्यकारी पार्षद ने समाचार-पत्रों में वक्तव्य देकर यह बताया है कि 2 अगस्त से 9 अगस्त का जो चालू सप्ताह है, उस में स्थिति यह है कि आटा जितना चाहिए, उससे 15 प्रतिशत कम है, अर्थात् 5,250 बैग्स कम हैं— इस सप्ताह में। दिल्ली की प्रति दिन की खपत 1 हजार टन है और इन्होंने केवल यह बताया है कि स्वेज कैनाल की वजह से दिक्कत पैदा हो गई है। लेकिन यह झगड़ा तो दो महीने पुराना है। यहाँ पर गेहूँ बम्बई से भी आता है और पंजाब से भी आता है। पंजाब में स्वेज कैनाल का कोई झगड़ा नहीं था। इसके बावजूद भी यदि यहाँ पर एक हजार टन रोज आये, तो भी यहाँ जं स्थिति है उस पर काबू नहीं पाया जा सकता। जिन जिन शहरों में राशनिंग है, वहाँ पर दो महीने का स्टॉक होना चाहिये, इस हिमान से केन्द्रीय सरकार को यहाँ पर 54 हजार टन का स्टॉक रखना चाहिये था। वह स्टॉक उन्होंने क्यों नहीं रखा—यह मेरा प्रश्न है? अगर स्वेज कैनाल की वजह से दिक्कत पैदा हुई थी तो पंजाब से यहाँ पर अनाज लाने की व्यवस्था क्यों नहीं की गई ?

Shri Annasahib Shinde: As I have explained in my statement, there were some difficulties in regard to supplies. But, it would not be correct to say that the rationing system is about to collapse. In fact, on the 1st of August 1967 the stock position in Delhi was like this: imported wheat 3,177 tons; indigenous wheat 12,396 tons; fine rice 715 tons and coarse rice, 5,097 tons. The requirement of Delhi roughly is 1,000 tons, and not 1 lakh tons, as mentioned by the hon. Member.

श्री हरदयाल देवगुज : मैंने 1 हजार टन ही कहा था।

Shri Annasahib Shinde: Broadly, the requirement of Delhi is 1,000 tons.

What I explained was that as a result of the Suez crisis the arrival of ships at the ports of Bombay and Kandla was very much affected up to 15th July. Naturally, that position affected the supplies to Delhi and other parts of the country also. Now, about 1,200 tons of wheat is being moved every day from Bombay to Delhi. Moreover, arrangements have also been made to move 2,300 tons of wheat from Punjab up to 5th August and then for two weeks every day 600 to 800 tons of indigenous wheat would be moved to Delhi. That means that there would be substantial stocks at our disposal and there would be no risk or danger of the rationing system being in danger at all.

श्री राम सेवक यादव (याराबंकी) : अध्यक्ष महोदय, अभी मंत्री महोदय ने कहा कि बम्बई में वारिश हो गई इनलिये वहां से गेहूं लाने में दिक्कत पैदा हुई, और दूसरी बात यह कि चाहे केरल का मामला हो चाहे दिल्ली का मामला हो, जब अनाज को कमी का हल्ला मचता है तब वह पहुंचाया जाया करता है। मैं जानना चाहता हूँ कि वारिश हो या रेल अथवा बन्दरगाहों में हड़ताल हो, इन बातों को ध्यान में रखते हुए क्या कोई बफर स्टॉक बनाने की कोशिश हो रही है दिल्ली और ऐसी जगहों में जहां उलझनें पैदा होता है बजाय इसके कि जब संकट पैदा हो उसके बाद आप रण करें? हम देखते हैं कि जब मांग होती है तब ही ले जाया जाता है।

साहब तथा कृषि मंत्री (श्री जगजोवन राम) : मांग करने का सवाल नहीं है। जैसा मैंने बतलाया, 29 तारीख से हा यह चल रहा था कि एक स्पेशल ट्रेन बम्बई से यहाँ आ रही थी। जैसा बतलाया गया परिस्थिति यह है कि बफर स्टॉक तो हम तब बनायें जब हमारे पास अन्न उपलब्ध हो। आज तो यह सवाल है कि जैसे जहाज आता है, उससे उतार कर जहाँ जरूरत होती है वहाँ पहुंचाना पड़ता है। अगर बफर स्टॉक होता तो ऐसी

स्थिति न होती। अगर अनाज की फसल अच्छी हो जाय तो सवाल उठ सकता है कि हम बफर स्टॉक बनायें। हम यह भी समझते हैं कि किसी भी इलाके में एक सप्ताह का या दस दिन का अनाज रखना कोई बहुत अच्छा इन्तजाम नहीं है। हम स्वयं समझते हैं कि ज्यादा रहना चाहिये, लेकिन परिस्थिति ऐसी खराब हो गई है कि चाहते हुए भी हम दिल्ली में इससे अधिक नहीं पहुंचा सके। यह जरूरत का सवाल है। जहाँ तक पंजाब से लाने का सवाल है, वहाँ पर भी कोई इतना बफर स्टॉक नहीं है कि हम जितना चाहें उतना ला सकें। वहाँ से 400 टन रोज आ रहा है। कल जो बातें हुईं उसमें हम लोगों ने कहा कि अगर ट्रक्स से कुछ आ सका तो उसका भी इन्तजाम कर दिया जायेगा।

श्री आत्स वास : (मुरैना) : दिल्ली में जिन कारणों से यह कमा होता है और राशन कार्ड वालों को एक सप्ताह का राशन दिया जाता है, वह क्या है और यह कमी कब तक रहेगी?

Shri Annasahib Shinde: As I have already indicated, within about ten days the position will substantially improve because the arrivals should amount to 1,700 to 1,800 tonnes a day while offtake will be only 1,000 tonnes a day; so, there will be stocks at our disposal to the tune of 800 to 900 tonnes every day and that should improve the position and there should be no difficulty afterwards.

Shri Hardayal Devgun: 400 tonnes from Punjab and 1,000 tonnes from Bombay amounts to only 1,400 tonnes.

Shri S. M. Banerjee: At the time when the rationing system of Delhi was practically failing there was a news item in the press saying that 5,000 bags of wheat were found in an absolutely rotten condition in the godown of the Food Corporation of India in Delhi. Has his attention been drawn to it; if so, what is the truth about it and has any investigation been made into this?

Shri Annasahib Shinde: We are having very heavy transport of wheat from the ports to the interior and sufficient number of covered wagons is not available for transporting such huge quantities of foodgrains, particularly wheat, to the various interior cities. In the case of some consignments to Delhi it so happened due to heavy rains water leaked into the wagons, which were covered by tarpaulin, and some of the wheat got wet but after it was unloaded on arrival here necessary precautions were taken to see that the wet portion was separated. It was properly inspected and about 10 per cent of some consignments were found to be not fit for issue.

Shri S. M. Banerjee: I said whether 5,000 such bags were there. I gave the number 5,000.

Mr. Speaker: He has said about 10 per cent of the total stock was found to be bad and was separated.

Shri S. M. Banerjee: It is a very serious matter. Was it properly analysed and found out what percentage....

Mr. Speaker: I know, it is a serious matter. He has answered your question. Now it is a separate question that you are putting.

श्री कंबर लाल गुप्त : अध्यक्ष महोदय, दिल्ली के कुछ देहातों में भी इतना गेहूं पैदा होता है कि वह दिल्ली को एक महाने की रिक्वायरमेंट को पूरा कर सकता है, लेकिन चूंकि वह राशन कार्ड प्रिया में नहीं आ सकता इसलिए यू० पी० में स्मगल होता है। अभी आपने जो व्यवस्था की है कि राशन कार्ड के अग्रेस्ट के सकते हैं वह प्रैक्टिकल नहीं। मैं पूछना चाहता हूँ कि क्या आप दिल्ली एडमिनिस्ट्रेशन को इस बात की इजाजत नहीं देंगे कि वह दिल्ली के गांवों के गेहूं को यहां ला कर बिकवा सके ?

श्री कंबर लाल गुप्त : इसका मसाला यह है कि यहां पर 8 लाख के करीब आबादी ऐसी है जो मोटा अनाज

खाती है क्योंकि राशन में उसका पेट नहीं भरता। यहां मेरे सवालों के जवाब में कहा गया था कि ग्राम हरियाना से आता है, लेकिन हिसार के अलावा यहां कहीं से ग्राम नहीं आता। हरियाना गवर्नमेंट नहीं आने देती। इसी प्रकार मध्य प्रदेश सरकार दाल नहीं आने देती, पंजाब गवर्नमेंट मोटा अनाज नहीं आने देती, हालांकि आपने आर्डर किया हुआ है, इसलिये इन तीनों गवर्नमेंटों पर यह आर्डर एन्फोर्स हो क्या आप ऐसी व्यवस्था कर रहे हैं ?

श्री जगजीवन राम : जहां तक दिल्ली के देहाती क्षेत्रों से गेहूं लाने का सवाल है, पहले जब दिल्ली के एग्जिक्यूटिव कौंसिलर से और अधिकारियों से बातें हुई थीं तब यह तय हुआ था कि यहां के लोग अपने राशन कार्ड के कोटे के बदले में दिल्ली के बाहर से लाना चाहें तो ला सकते हैं। कल जो बातें हुईं उनमें यह भी कहा गया कि चूंकि लोगों को थोड़ा सा लेना होता है, इसलिये लोग वहां जाय तो इसमें अंशुत है। इस पर यह इन्तजाम किया गया कि जो दिल्ली एडमिनिस्ट्रेशन के प्राथराइज्ड डीलर्स होंगे वह बाहर से ला सकते हैं, और यहां पर जो उस गेहूं को लेना चाहें वह दिल्ली के अधिकारियों के कहने पर ले सकते हैं।

जहां तक चने और दाल का सवाल है, दाल के ऊपर कहीं कोई प्रतिबन्ध नहीं है। कल जो बातें हुईं उनमें यह तय हुआ कि दिल्ली के लोग जाकर उन इलाकों में खरीद करें और खरीद करके यहां लानें तब पता चला कि ऐसी कोई रूकावट होती है या नहीं।

श्री कंबर लाल गुप्त : यह तो रही है। अगर आप एन्वायरी करने तो पता चलेगा कि रूकावट तो रही है। पंजाब, हरियाना और मध्य प्रदेश तीनों सरकारें नहीं आने देती।

श्री जगजीवन राम : मैं यही कह रहा हूँ कि पहले लाने की कोशिश करें, तभी तो

हम सैद्धान्तिक रूप से मान सकते हैं कि रुकावट होती है। इसलिये व्यवहार में देखा जाना चाहिये कि रोका जाता है या नहीं। यह तब हुआ है कि पहले लग जा कर पब्लिक करोगे और यहां जाने की कोशिश करेंगे।

12.36 hrs.

RE. CALLING ATTENTION NOTICE
(Query)

Shri Jyotirmoy Basu (Diamond Harbour): Sir, we have tabled a Call Attention Notice. .

Shri Indrajit Gupta (Alipur): On a point of order, Sir.

Shri Samar Guha (Contai): The people of West Bengal are starving... (Interruptions).

Mr. Speaker: Only one at a time. Shri Indrajit Gupta.

Shri Indrajit Gupta: Sir, you were good enough, sometime ago, in your wisdom to inform the House that according to the discretion which is already vested in you, if you consider it necessary, you can even admit two Call Attention Notices, one in the morning and the other in the afternoon. We were very happy that the Call Attention about the acute shortage of foodgrains in Delhi which is a serious matter was admitted by you. But we would like to know from you what is the criterion on the basis of which you admitted this one and rejected the other one. We have been informed that you have rejected the other one which was given in the name of several Members from West Bengal belonging to different Parties about the serious news which has appeared. Sometime ago, the Minister stated in this House that he will have no objection if Punjab was willing to give rice and wheat to West Bengal. Now the news has appeared that when they were actually loading the foodgrains for being sent to West Bengal they got instructions from here to divert the foodgrains to other places and not to send to West Bengal. This

is a very serious matter . . . (Interruptions).

Shri Samar Guha: Hungry people are there. We are denied an opportunity to express ourselves here. We have given so many short notice Questions and so many Call Attention notices but all of them have been disallowed . . . (Interruptions) we are following constitutional means. You are forcing us to resort to a course which we do not want to pursue . . . (Interruptions).

Mr. Speaker: I hope you are all right now. What you wanted to say you had it though it was not proper to do so. Yesterday, a senior Member, the leader of a Party, Shri Mukerjee, said that those who shout get a chance. Now, I am glad he will see that his own Party Members . . . (Interruptions).

Dr. Ranen Sen (Barasat): A commitment was made by the Minister here, in this very House, on the 4th July that he will have no objection to Punjab sending rice to West Bengal. Now he is doing this . . . (Interruptions).

Mr. Speaker: It is not to be recorded; let them have their say... (Interruptions)**

Shri H. N. Mukerjee rose—

Mr. Speaker: Everything has been shouted already. (Interruptions)**

Nothing is being recorded. (Interruptions)**

Is this the way? Shall we do this in future also? (Interruptions). Until they finish I am not going to disturb myself. I know they are excited.

We could easily have discussed it in the Chamber. Now U.P. is also there—Mr. Banerjee is there—apart from West Bengal . . .

Shri S. M. Banerjee (Kanpur): I am an Indian first and Indian last.

**Not Recorded.